

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/3424/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Yomge Ado,
District & Sessions Judge, Pasighat,
East Siang District, Arunachal Pradesh.

Dated Guwahati 25th June 2019.

Sub: Partial cancellation of preparatory leave.

Ref:- Your letter No. ADSC/Psg/2018-19/1018, dtd. 21.06.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for partial cancellation of preparatory leave from 13th June to 21st June, 2019 has been granted/rejected. Further, you have been allowed to avail the preparatory leave of the remaining days, i.e. from 22nd to 27th June, 2019, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

3426

Memo NO.HC.VII-21/2008/3425-A, dated 25'06'19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]